

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 24th May, 2021

No. HC.XXXVII-14/2021/185/R.Cell #####The following officers of Assam Judicial Service (AJS), who have completed 5 (five) years in the cadre of Grade-II of AJS, are requested to submit their options as to whether they are willing to appear in the **Limited Departmental Competitive Examination (LDCE)** for promotion to Grade-I of Assam Judicial Service.

The present LDCE process is being initiated for filling up of 8 (eight) posts in Grade-I of Assam Judicial Service.

In case of non-availability of officers opting for LDCE or in the event of not qualifying in the LDCE, the available vacant posts will be filled up by way of regular promotion.

| Sl No. | Name of the officers | Place of posting | Date of joining in various Grades |
|---------------|---|---|---|
| 1. | Shri Dibya Jyoti Rajkhowa, B.A (Major), LL.B, PG Dip. in Journalism | Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati | Grade-III 10.5.2000 Grade-II 12.2.2009 |
| 2. | Shri Shah Syed Ahadur Rahman, B.A. (Hons.), LL.B. | Civil Judge & Asstt. Sessions Judge, Udalguri | Grade-III 17.4.2002 Grade-II-8.1.2015 Grade-II-14.06.2012 (retrospective effect) |
| 3. | Smti Rini Bharali, M.A, LL.B. | Chief Judicial Magistrate, Goalpara | Grade-III 24.4.2002 Grade-II- 9.7.2012 |
| 4. | Shri Jayanta Kumar Das SC, B.Sc, LL.B. | Civil Judge & Asstt. Sessions Judge, Kokrajhar | Grade-III 18.4.2002 Grade-II- 28.6.2012 |
| 5. | Shri Ranju Medhi, B.Sc, LL.B. | Counsellor, Family Court, Cachar, Silchar | Grade-III- 24.3.2004 Grade-II- 01.04.2013 |
| 6. | Smti Manju Bordoloi, ST(P), M.A., LL.B. | Civil Judge & Asstt. Sessions Judge, Jorhat | Grade-III 24.3.2004 Grade-II-05.08.2014 |
| 7. | Shri Mridul Kumar Saikia, ST(P), B.A. (Eng.), LL.B. | Civil Judge & Asstt. Sessions Judge, Dima Hasao | Grade-III 24.3.2004 Grade-II-05.08.2014 |
| 8. | Shri Kumud Chandra Boro ST (P), M.A., LL.B. | Chief Judicial Magistrate, Nalbari | Grade-III 18.4.2002 Grade-II-07.08.2014 |
| 9. | Smti Sabeena Mazumdar, M.A., LL.M. | Civil Judge & Asstt. Sessions Judge, Morigaon | Grade-III-24.3.2004 Grade-II-02.01.2017 |
| 10. | Shri Rajneesh Bora, | Chief Judicial Magistrate cum Civil Judge, Charaidew | Grade-III 23.8.2006 Grade-II-03.07.2014 |

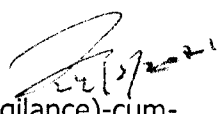
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| | M.A., LL.B. | | |
| 11. | Shri Mukul Chetia, B.A. (History), LL.B., M.A. (History), P.G.D. (IRPM), PG Certificate (French), Dip in Management. | Chief Judicial Magistrate, Barpeta | Grade-III 24.8.2006 Grade-II-08.08.2014 |
| 12. | Smti. Ranjita Agarwalla, B.A., LL.B. | Chief Judicial Magistrate, Udalguri | Grade-III 28.8.2006 Grade-II-14.08.2014 |
| 13. | Smti. Tripti Ari, M.Sc (Zoology), LL.B. | Deputy Secretary, Assam State Legal Services Authority | Grade-III 24.8.2006 Grade-II-06.08.2014 |
| 14. | Shri Abhijeet Kumar Baruah, B. Sc. (M), PGDBA, LL.M. | Chief Judicial Magistrate, Kamrup (Metro) | Grade-III 28.8.2006 Grade-II-12.8.2014 |
| 15. | Shri Abdul Mazid Md. Mahiuddin, M.Sc, LL.B. | Civil Judge & Asstt. Sessions Judge, Lakhimpur | Grade-III 29.8.2006 Grade-II-9.1.2015 |
| 16. | Shri Rana Dutta, B.A., LL.B. | Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi | Grade-III 23.8.2006 Grade-II 6.4.2016 (retrospective effect) |
| 17. | Smti. Monmee Sarma, B.A., LL.B. | Chief Judicial Magistrate, Kamrup, Amingaon | Grade-III 23.8.2006 Grade-II-4.2.2015 |
| 18. | Shri Rupak Rajak SC B.Com (Accountancy), LL.B | Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar | Grade-III 28.8.2006 Grade-II-8.1.2015 |
| 19. | Smti. Jyotshna Das SC, B.A., LL.B. | Chief Judicial Magistrate, Nagaon | Grade-III 28.8.2006 Grade-II-9.1.2015 |
| 20. | Smti Rani Boro, ST (P), M.A., LL.M. | Secretary, District Legal Services Authority, Dibrugarh | Grade-III 24.8.2006 Grade-II-09.04.2015 |
| 21. | Smti Dimple Boro, ST(P), B.Sc, LL.B. | Chief Judicial Magistrate, Baksa, Mushalpur | Grade-III 24.8.2006 Grade-II-26.03.2015 |
| 22. | Shri Vijay Kumar Singh, LL.M. | Chief Judicial Magistrate, Jorhat | Grade-III 9.11.2006 Grade-II-2.3.2015 |
| 23. | Shri Shakti Sharma, M.Com, LL.B. | Chief Judicial Magistrate, Hojai | Grade-III 13.11.2006 Grade-II-16.2.2015 |
| 24. | Smti Mili Hussain, B.Sc (H), LL.B. | Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar | Grade-III 11.5.2007 Grade-II-10.04.2015 |
| 25. | Shri Nur Muhammad Abdullah Ahmed B.A. LL.B. (Hons.), LL.M. | Civil Judge & Asstt. Sessions Judge, Karimganj | Grade-III- 03.04.2010 Grade-II-31.08.2015 |
| 26. | Shri Narayan Kuri, B. Com., LL.B. | Secretary, District Legal Services Authority, Golaghat | Grade-III- 04.04.2010 Grade-II-25.08.2015 |
| 27. | Shri Nilkamal Das, | Secretary, District Legal Services | Grade-III- 05.04.2010 |

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| | B.A. (Hons.), LL.B. | Authority, Goalpara | Grade-II-26.08.2015 |
| 28. | Shri Nisanta Goswami, B. Com. LL.B. | Joint Registrar (Recruitment), Gauhati High Court, Guwahati | Grade-III- 03.04.2010 Grade-II-24.08.2015 |
| 29. | Shri Abdul Kader, B.Com., LL.B. | Secretary, District Legal Services Authority, Dima Hasao, Haflong | Grade-III- 05.04.2010 Grade-II-18.08.2015 |
| 30. | Smti Ipsita Borthakur, B.A. (Hons.), LL.B. | Research Officer, Judicial Academy, Assam, Guwahati | Grade-III- 05.04.2010 Grade-II-11.12.2015 |
| 31. | Smti Mamta Bhadani, B.Sc, LL.B. | Chief Judicial Magistrate, Darrang, Mangaldoi | Grade-III- 05.04.2010 Grade-II-05.03.2016 |
| 32. | Shri Bankim Sarma, B.A. (Hons.), LL.B. | Secretary, District Legal Services Authority, Jorhat | Grade-III- 06.04.2010 Grade-II-11.01.2016 |
| 33. | Smti Bipaakkhi Borthakur, B.A.(Hons.), M.H.R.O.D., LL.B. | Chief Judicial Magistrate, Sivasagar | Grade-III- 05.04.2010 Grade-II-2.3.2016 (retrospective effect) |
| 34. | Shri Bhupen Kumar Nath, B.Sc, LL.B., B.C.J. | Joint Registrar (PM&P), Gauhati High Court, Guwahati | Grade-III- 05.04.2010 Grade-II-11.03.2016 |
| 35. | Shri Kaushik Kumar Sharma, B.Com, LL.M. | Joint Registrar (Vigilance), Gauhati High Court, Guwahati | Grade-III- 05.04.2010 Grade-II-05.01.2016 |
| 36. | Md. Mishbahul Hassan Ansari, B.A., LL.B. | Civil Judge & Asstt. Sessions Judge, Karbi Anglong, Diphu | Grade-III- 05.04.2010 Grade-II-11.01.2016 |
| 37. | Shri Chaturjya Prasad Talukdar, B.A., LL.B. | Secretary, District Legal Services Authority, Kamrup (M), Guwahati | Grade-III- 05.04.2010 Grade-II-22.01.2016 |
| 38. | Smti Chitra Rani Saikia, M.A., LL.M. | Civil Judge & Asstt. Sessions Judge, Goalpara | Grade-III- 03.04.2010 Grade-II-11.01.2016 |
| 39. | Dr. Partha Sarathi Bhattacharjee, B.Sc, LL.M, Ph.D | Secretary, District Legal Services Authority, Cachar, Silchar | Grade-III- 03.04.2010 Grade-II-08.01.2016 |
| 40. | Shri Nurjamal Haque, B.A., LL.B. | Chief Judicial Magistrate, Sonitpur, Tezpur | Grade-III- 05.04.2010 Grade-II- 05.03.2016 |
| 41. | Smti Kangki Rani Deka, B.A., LL.B. | Civil Judge & Asstt. Sessions Judge, Golaghat | Grade-III- 03.04.2010 Grade-II-11.01.2016 |
| 42. | Md. Nur Ahmed Laskar, | Secretary, District Legal Services | Grade-III- 03.04.2010 |

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| | B.A., B. Ed., LL.B. | Authority, Dhemaji | Grade-II-9.3.2016 (retrospective effect) |
| 43. | Shri Imdad Ahmed, B.Sc, LL.B. | Chief Judicial Magistrate, Karimganj | Grade-III- 05.04.2010 Grade-II-15.03.2016 |
| 44. | Shri Kiran Lal Baishnab, SC, B.Sc, LL.B. | Chief Judicial Magistrate, Golaghat | Grade-III- 03.04.2010 Grade-II-11.01.2016 |

The options in writing should be sent only by e-mail at **ghc.rcell2013@gmail.com** **on or before 08.06.2021 within office hours**. For any query regarding submission of option, they are requested to contact the Deputy Registrar (Vigilance) in the mobile No. 9508639760.

By Order,


Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1


Memo No-HC-XXXVII-14/2021/185A/R-Cell

Dated 24.05.2021

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. All the District and Sessions Judges with a request to bring the same to the notice of the concerned Officers.
5. Joint Registrar (_____), Gauhati High Court, Guwahati.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati- He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 24.05.2021 regarding calling of options for appearing in the LDCE for promotion from Grade-II to Grade-I of Assam Judicial Service**" with a scroll in the Home Page.

10. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
11. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.


22/5/2021
Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1